

Distribution of foodgrains under National Food Security Act

2167. DR. BHALCHANDRA MUNGEKAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity of foodgrains distributed under the National Food Security Act during the year 2014-15, the details thereof, State-wise; and

(b) the number of beneficiary households that belonged to the SC and ST category?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Government of India and State/Union Territory Governments wherein the responsibilities of identification of beneficiaries, issuance of ration cards to them and proper distribution of foodgrains to the eligible beneficiaries through Fair Price Shops (FPSs) rest with the concerned State/UT Government. State-wise details of allocation of foodgrains under National Food Security Act (NFSA) made by Government of India during 2014-15 are given in the Statement (*See* below).

(b) The information is being collected from the States and will be laid on the Table of the House.

Statement*Allocation of foodgrains under NFSA during 2014-2015**(1st April, 2014 - 31st March, 2015)*

Sl. No.	State/UT	Allocation (in thousand tonnes)		
		NFSA (Normal)	NFSA (tide over)	Total
1.	Bihar	4914.900	0.000	4914.900
2.	Chhattisgarh	1337.466	0.000	1337.466
3.	Delhi	220.691	136.002	356.693
4.	Haryana	795.000	0.000	795.000
5.	Himachal Pradesh	185.952	322.044	507.996
6.	Karnataka	2542.657	0.000	2542.657
7.	Madhya Pradesh	3194.247	0.000	3194.247
8.	Maharashtra	4527.492	0.000	4527.492
9.	Punjab	870.120	0.000	870.120
10.	Rajasthan	2791.572	0.000	2791.572
11.	Chandigarh	13.096	18.116	31.212
TOTAL		21393.193	476.162	21869.355